

ITEM NO.17

Court 13 (Video Conferencing)

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Transfer Petition(s)(Civil) No.808/2021

GITISHREE PANDA

Petitioner(s)

VERSUS

RAJEEV JHA

Respondent(s)

(FOR ADMISSION and IA No.49728/2021-EX-PARTE STAY)

Date : 30-04-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Suchit Mohanty, Adv.
Ms. Vandana Mohanty, Adv.
Mr. Rahul Pratap, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

In the meantime, proceedings in G & W.C.No.190/2020
pending in the Court of Ld. Principal Judge, Family Court
at Bangalore shall remain stayed.

(RASHMI DHYANI)
COURT MASTER

(MATHEW ABRAHAM)
COURT MASTER